

ITEM NO.36

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s).158/2022

MANOHAR LAL SHARMA

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION and IA No.33727/2022-PERMISSION TO APPEAR AND ARGUE
 IN PERSON)

Date : 03-03-2023 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
 HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
 HON'BLE MR. JUSTICE J.B. PARDIWALA

For Petitioner(s) Petitioner-in-person

For Respondent(s) Mrs. Garima Prasad, Sr. A.A.G.
 Mr. Pradeep Misra, AOR
 Mr. Daleep Dhyan, Adv.
 Mr. Suraj Singh, Adv.

Mr. Samir Ali Khan, AOR

Mrs. Nilofar Khan, A.A.G.
 Mr. Nishanth Patil, AOR
 Mr. Anzum Parvez, Adv.
 Mr. Ayush P Shah, Adv.

Mr. Aravindh S., AOR
 Ms. Uma Bhuvaneshwari C, Adv.

Mr. Nikhil Goel, Adv.
 Mr. Yashvardhan, Adv.
 Mr. Apoorv Shukla, AOR
 Mr. Puneet Chahar, Adv.
 Ms. Prabhleen Apoorv Shukla, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 List the petition on 5 April 2023.

**(SANJAY KUMAR-I)
DEPUTY REGISTRAR**

**(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR**